

ORISSA HIGH COURT

FILING REPORT AS ON :01/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000072/2022	M/S. G R INFRAPROJECTS LTD. VS ENGINEER IN CHIEF, R AND B, NIRMANSOUDHA	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	// () //
2	BLAPL/0010824/2022	SUBODH MEHER VS STATE OF ODISHA	BIBHU PRASAD DAS VS STATE OF ODISHA	ATTABIRA /307 /2022 () //
3	BLAPL/0010825/2022	PRABHAT KUMAR SAHOO @ PRABHATA KUMAR SAHOO VS STATE OF ODISHA	ABHABANI PRASAD PRADHAN VS STATE OF ODISHA	HARABHANGA /52 /2022 () //
4	BLAPL/0010826/2022	KALIA @ SATYANANDA BISWAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS STATE OF ODISHA	BALIMI /136 /2022 () //
5	BLAPL/0010827/2022	KALIA @ SATYANANDA BISWAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS STATE OF ODISHA	BALIMI /133 /2022 () //
6	BLAPL/0010828/2022	KALIA @ SATYANANDA BISWAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS STATE OF ODISHA	BALIMI /128 /2022 () //
7	BLAPL/0010829/2022	SILU @ SANJAY SWAIN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS STATE OF ODISHA	BALIMI /128 /2022 () //
8	BLAPL/0010830/2022	SILU @ SANJAY SWAIN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS STATE OF ODISHA	BALIMI /136 /2022 () //
9	BLAPL/0010831/2022	DEEPAK DAHAIYA @ DEEPAK VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS STATE OF ODISHA	MATHILI /42 /2021 () //
10	BLAPL/0010832/2022	SAROJ KUMAR SATPATHY @ BAPI VS STATE OF ODISHA	MANAS KUMAR CHAND VS STATE OF ODISHA	KISHORENAGAR /77 /2021 () //
11	BLAPL/0010833/2022	R. BINOD KUMAR VS STATE OF ODISHA	JEETENDRA SAHU VS STATE OF ODISHA	PARLAKHEMUNDI /145 /2022 () //

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12	BLAPL/0010834/2022	BHRAMARA KISAN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DEOGARH /162 /2021 () //
13	BLAPL/0010835/2022	KAMESWAR BEHERA VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //
14	BLAPL/0010836/2022	ABINASH NAIK @ BAPUN VS STATE OF ODISHA	R.R.DAS VS	JHUMPURA /105 /2022 () //
15	BLAPL/0010837/2022	BINITA KUSUBHA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 () //
16	BLAPL/0010838/2022	NARESH KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ASKA /472 /2022 () //
17	BLAPL/0010839/2022	JAGANNATH SISA VS STATE OF ODISHA	BABITA SAHU VS	KALIMELA /207 /2022 () //
18	BLAPL/0010840/2022	PATTU YADAV VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	barpalli /211 /2022 () //
19	BLAPL/0010841/2022	SONJIT BHOWMIK VS STATE OF ODISHA	BIPIN KUMAR CHOUDHURY VS	EOW,BHUBANESWAR /21 /2016 () //
20	BLAPL/0010842/2022	DURJAN NISAD VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /34 /2022 () //
21	BLAPL/0010843/2022	MUSA @ SUNIL KUMAR MANDAL VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	KEONJHAR TOWN /119 /2015 () //
22	BLAPL/0010844/2022	SUSHANTA SINGH VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BADSAHI /250 /2022 () //
23	BLAPL/0010845/2022	SADASIBA JENA	ACHYUTANANDA PATTNAIK	BHANDARIPOKHARI /146 /2022

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		VS	VS	()
24	BLAPL/0010846/2022	STATE OF ODISHA MRUTYUNJAYA MALLIK	CHITTA RANJAN SAHU	// AGARAPADA /63 /2017
		VS	VS	()
25	BLAPL/0010847/2022	STATE OF ODISHA SK. NAJIM @ SK. NIJAM	SUSANTA KUMAR BARAL	// MAHILA P.S. BUXIBAZAR /72 /2022
		VS	VS	()
26	BLAPL/0010848/2022	STATE OF ODISHA AMI NAIK	SUJIT KUMAR DAS	// RASOL /80 /2022
		VS	VS	()
27	BLAPL/0010849/2022	STATE OF ODISHA PROMAD NAG @ KHARA	PRASANTA KUMAR NANDA	// MUDULIPODA /80 /2021
		VS	VS	()
28	BLAPL/0010850/2022	STATE OF ODISHA BENU @ SUSHANTA PARIDA	SMRUTI RANJAN MOHAPATRA	// BALIAPAL /173 /2022
		VS	VS	()
29	BLAPL/0010851/2022	STATE OF ODISHA BHORASAGAR @ KUMBHAR	AMIT PRASAD BOSE	// PADAMPUR /236 /2019
		VS	VS	()
30	BLAPL/0010852/2022	STATE OF ODISHA KARUNAKARA PUTEEL @ KARUNA RANA	JNYANANANDA PANDA	// NARLA /162 /2022
		VS	VS	()
31	BLAPL/0010853/2022	STATE OF ODISHA DUSMANTA GOUD @ DASABANTA BHOI @ BUTI	JNYANANANDA PANDA	// BHAWANIPATNA SADAR /225 /2022
		VS	VS	()
32	BLAPL/0010854/2022	STATE OF ODISHA BARUNA SABAR	SUCHIT KUMAR NAYAK	// PATTAPUR (DIGAPAHANDI) /331 /2021
		VS	VS	()
33	BLAPL/0010855/2022	STATE OF ODISHA SIDHANTA JENA	LAMBODAR ACHARI	// BHANJANAGAR /499 /2020
		VS	VS	()
34	BLAPL/0010856/2022	STATE OF ODISHA BIKASH MUKHI @ MAHANANDIA	UNMESH CHANDRA JENA	// DEOGARH /489 /2022
		VS	VS	()

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35	BLAPL/0010857/2022	STATE OF ODISHA SANTOSH KUMAR PRADHAN VS	JYOTIRMAYA SAHOO VS	// DIGAPAHANDI /145 /2022 ()
36	BLAPL/0010858/2022	STATE OF ODISHA AJAYA NAYAK VS	JYOTIRMAYA SAHOO VS	// BERHAMPUR SADAR /305 /2020 ()
37	BLAPL/0010859/2022	STATE OF ODISHA MIKU @ MRUTYUNJAY NAYAK VS	JYOTIRMAYA SAHOO VS	// NAYAPALLI P.S. /258 /2020 ()
38	BLAPL/0010860/2022	STATE OF ODISHA RAGHUNATH BEHERA VS	SIDHARTHA DAS VS	// JAGATPUR /352 /2020 ()
39	BLAPL/0010861/2022	STATE OF ODISHA JHUMA NAYAK VS	PRAFULLA KUMAR KHATEI VS	// BALIANTA P.S. /354 /2022 ()
40	BLAPL/0010862/2022	STATE OF ODISHA GHANASHYAM BHAINSAI VS	DEBABRATA DASH VS	// DHARAMGARH /62 /2022 ()
41	BLAPL/0010863/2022	STATE OF ODISHA GANGADHAR NAYAK @ SILU VS	SATYA NARAYAN MISHRA 4 VS	// BANSADA /137 /2020 ()
42	BLAPL/0010864/2022	STATE OF ODISHA BASUDEV SAHU VS	BHABANI SHANKAR DASPARIDA VS	// SONEPUR /163 /2022 ()
43	BLAPL/0010865/2022	STATE OF ODISHA RAGHUNATH BEHERA VS	SIDHARTHA DAS VS	// JAGATPUR /364 /2020 ()
44	BLAPL/0010866/2022	STATE OF ODISHA BISWAJIT PARIDA VS	SUJATA JENA VS	// BALASORE SADAR /99 /2022 ()
45	BLAPL/0010867/2022	STATE OF ODISHA RAJAT SAHU VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// JHARSUGUDA /559 /2022 () //

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46	BLAPL/0010868/2022	PRAKASH RAGHUNATH CHOUDHURY VS STATE OF ODISHA	BABITA SAHU VS	SEMILLIGUDA /68 /2018 () //
47	BLAPL/0010869/2022	AKASH DAS VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	BURLA /411 /2022 () //
48	BLAPL/0010870/2022	JUJESTI @ JUDHISTI BENIA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	AMBADOLA /124 /2022 () //
49	BLAPL/0010871/2022	RINA SAHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /62 /2017 () //
50	BLAPL/0010872/2022	DUKHI @ DUKHISHYAM SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	JAJPUR SADAR /260 /2022 () //
51	BLAPL/0010873/2022	GITARANI JENA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	JALESWAR /169 /2022 () //
52	BLAPL/0010874/2022	JASHA @ JASHABANTA JAI VS STATE OF ODISHA	SAMVIT MOHANTY VS	BHAWANIPATNA TOWN /361 /2021 () //
53	BLAPL/0010875/2022	SURENDRA KUMAR NAIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 () //
54	BLAPL/0010876/2022	PRASANTA KUMAR BHOI VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	NIMAPADA /37 /2018 () //
55	BLAPL/0010877/2022	KALIA @ BALABHADRA MALLIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHENKANAL SADAR /85 /2022 () //
56	BLAPL/0010878/2022	RAJU MARSHE VS STATE OF ODISHA	BABITA SAHU VS	KALIMELA /207 /2022 () //
57	CMAPL/0000589/2022	SURENDRA NATH SINGH	ADV.	//

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		VS	VS	()
58	CMAPL/0000590/2022	SECY., REVENUE AND EXCISE DEPT. NIGAMANANDA RATH	ADV.	//
		VS	VS	()
59	CMP/0001092/2022	SIBA NARAYAN PATI BARAJU @ BRAJABANDHU DAS	MANAS RANJAN KHATUA	//
		VS	VS	()
60	CMP/0001093/2022	GHANA BISWAL RAJU SAHU	AKSHAYA KUMAR MOHAPATRA	//
		VS	VS	()
61	CMP/0001094/2022	M/S.CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD. RENUBALA SAMANTRAY	BANSHIDHAR BAUG	//
		VS	VS	()
62	CONTC/0006625/2022	MANASH RANJAN MOHAPATRA NIRANJAN TRIPATHY	ADV.	//
		VS	VS	()
63	CONTC/0006626/2022	G.MATHIVATHAN, SECY., H AND U.D. DEPT. MANAGING COMMITTEE OF SARASWATI SHISHU VIDYAMANDIR, JAGATPUR	ADV.	//
		VS	VS	()
64	CONTC/0006627/2022	S.ASWASTHY, IAS JAGDISH PRASAD SAMANTRAY	ADV.	//
		VS	VS	()
65	CONTC/0006628/2022	SANJEEV CHOPRA, IAS BINOD KUMAR DAS	ADV.	//
		VS	VS	()
66	CONTC/0006629/2022	SANJEEV CHOPRA, I.A.S. KALPANA DASH	ADV.	//
		VS	VS	()
67	CONTC/0006630/2022	SAGARIKA PATNAIK, SECY., MANGING DIRECTOR, STATE HOUSING BOARD, ODISHA PURNA CHANDRA KAR	ADV.	//
		VS	VS	()
68	CONTC/0006631/2022	SATYABRATA SAHOO, PRINCIPAL SECY., R AND D.M. DEPT., BBSR NIRMAL CHANDRA PUTHAL	ADV.	//
		VS	VS	()

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69	CONTC/0006632/2022	BISHNUPADA SETHI, PRINCIPAL SECY., S AND ME DEPT. MADAN MOHAN BARIK VS	ADV ADV	// // 0
70	CONTC/0006633/2022	BISHNUPADA SETHI, PRINCIPAL SECY., S AND ME DEPT. ANJALI MOHAPATRA VS	ADV. ADV	// // 0
71	CONTC/0006634/2022	BISHNUPADA SETHI, PRINCIPAL SECY., S AND M.E. DEPT., ODISHA SANTOSHI KONHAR VS	ADV ADV	// // 0
72	CONTC/0006635/2022	BISHNUPADA SETHI, PRINCIPAL SECY., S AND ME DEPT. CHITTARANJAN SAHU VS	ADV ADV	// // 0
73	CONTC/0006636/2022	BISHNUPADA SETHI, PRINCIPAL SECY., S AND ME DEPT. SHANTILATA MALIK VS	ADV. ADV	// // 0
74	CONTC/0006637/2022	DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR CUM C.E.O., ZILLA PARISHAD, BALASORE GURU CHARAN SAHU VS	ADV ADV	// // 0
75	CONTC/0006638/2022	BISHNUPADA SETHI, PRINCIPAL SECY., S AND ME DEPT. SANJUKTA SARANGI VS	ADV ADV	// // 0
76	CONTC/0006639/2022	S.SRIMATH, I.A.S. NABA KRISHNA MAHAPATRA VS	ADV ADV	// // 0
77	CONTC/0006640/2022	JYOTIRANJAN MISHRA, DIRECTOR OF ELEMENTARY EDU., ORISSA RAJESH LUHA VS	ADV ADV	// // 0
78	CONTC/0006641/2022	DILLIP KUMAR PRADHAN, TAHASILDAR, KOLABIRA JAYMANGAL LUHA VS	ADV ADV	// // 0
79	CONTC/0006642/2022	DILLIP KUMAR PRADHAN, TAHASILDAR, KOLABIRA MADAN MOHAN MOHARANA VS	ADV. ADV	// // 0
		G.MATHI VATHANAN, IAS		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0006643/2022	LOKANATH SAHOO VS G.MATHI VATHANAN,IAS	ADV. VS	// 0 //
81	CONTC/0006644/2022	DURYODHAN SWAIN VS ANU GARG, PRINCIPAL SECY., WR DEPT.	ADV VS	// 0 //
82	CONTC/0006645/2022	BISWANATH GOUDA VS ANU GARG,PRINCIPAL SECY.,W.R. DEPT.	ADV. VS	// 0 //
83	CONTC/0006646/2022	HARISH CHANDRA ASHRAM VIDYALAYA SALAKANDA VS ASWATHY S., I.A.S.	PRAFULLA KUMAR RATH VS	// 0 //
84	CONTC/0006647/2022	SURESH CHANDRA NANDA VS BISHNUPADA SETHI, I.A.S.	BRAJRAJ PRUSTI VS	// 0 //
85	CONTC/0006648/2022	SUBAL BEHERA VS PRADIP KUMAR SAHOO, TAHASILDAR, BBSR	ANINDYA KUMAR MISHRA VS	// 0 //
86	CONTC/0006649/2022	KARTIKESWAR KHANDAI VS DEBIDUTTA BISWAL,PRINCIPAL CHIEF CONSERVATOR OF FORESTS,ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
87	CONTC/0006650/2022	SIDDHESWAR BEHERA VS VIR VIKRAM JADHAV, PRINCIPAL SECY., WORKS DEPT	PRADEEP KUMAR MAHAPATRA VS	// 0 //
88	CONTC/0006651/2022	URMILA MALLICK VS SMRUTI PRAGYAN PRIYADARSINI,TAHASILDAR,NIMAPARA	ADV. VS	// 0 //
89	CONTC/0006652/2022	ABHIJIT CHOUDHURY VS SUBHALAXMI NAYAK,D.E.O.,KENDRAPARA	ADV. VS	// 0 //
90	CONTC/0006653/2022	SK.TARIK AZIZ VS SANJEEV CHOPRA, I.A.S.	ADV VS	// 0 //
91	CONTC/0006654/2022	RAMESH CHANDRA KAR	ADV	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		ASWATHY S., I.A.S.		//
92	CONTC/0006655/2022	MAHADEV SAHU	ADV.	//
		VS	VS	0
		MS. ASWATHY S., I.A.S.		//
93	CONTC/0006656/2022	DAKSHYA PRASAD DAS	SABYASACHI MISHRA	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
94	CONTC/0006657/2022	SUMITRA KUMARI SWAIN	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
95	CONTC/0006658/2022	DR. SUSAMA PRADHAN	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, COMMNR. CUM SECY., S AND ME DEPT		//
96	CONTC/0006659/2022	SUKUMAR GIRI	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
97	CONTC/0006660/2022	BHUDAYA PANI	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
98	CONTC/0006661/2022	PRAFULLA KUMAR GIRI	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
99	CONTC/0006662/2022	BHRAMARBAR PRADHAN	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
100	CONTC/0006663/2022	MADHUSUDAN BARIK	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
101	CONTC/0006664/2022	MAHENDRA BEHERA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
102	CONTC/0006665/2022	NABIN CHANDRA NAIK	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CONTC/0006666/2022	ASWATHY S., I.A.S. PRADEEP KUMAR PRUSETH VS	ADV VS	// // ()
104	CONTC/0006667/2022	ASWATHY S., I.A.S. PREMALATA DAS VS	ADV VS	// // ()
105	CONTC/0006668/2022	ASWATHY S., I.A.S. KUNTALA PARIDA VS	ADV VS	// // ()
106	CONTC/0006669/2022	STATE OF ODISHA BIJAY KUMAR BEHERA VS	ADV. VS	// // ()
107	CONTC/0006670/2022	KAMALA LOCHAN MISHRA, OAS BIJAYA KUMAR BEHERA VS	ADV. VS	// // ()
108	CONTR/0000067/2022	DHARMARAJ MAJHI, O.A.S. PUSPANJALI BEHERA VS	SIVA SANKAR CHAINI VS	// //0 ()
109	CRLA/0000971/2022	PRATEEK SINGH GOPI MAHAKUD VS	SHAKTI PRASAD DAS VS	// BARBIL /142 /2021 SPECIAL JUDGE,CHAMPUA(Kendujhar)
110	CRLA/0000972/2022	STATE OF ODISHA SIBA PATTANAIK @ SIBA PATTNYAK VS	SANJAY KUMAR PRADHAN VS	Spl/0000023/2021 BADABAZAR /64 /2022 ()
111	CRLA/0000973/2022	STATE OF ODISHA SURAJ HANS VS	MANAS KUMAR CHAND VS	// // ()
112	CRLA/0000974/2022	STATE OF ODISHA M/S. SARALA REALCON PVT. LTD., BBSR VS	ASUTOSH MOHANTY VS	// // ()
113	CRLA/0000975/2022	STATE OF ODISHA TUKU @ PRADEEP DANDPAT VS	PRAVASH CHANDRA JENA VS	// // ()
		STATE OF ODISHA		//

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114	CRLMA/0000298/2022	TRUPTI RANJAN DAS VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BADAGODA P.S. /336 /2021 () //
115	CRLMA/0000299/2022	TRUPTI RANJAN DAS VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BADAGODA P.S. /235 /2021 () //
116	CRLMC/0003255/2022	SRIIPRAKASH MOHANTY VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	/ /0 () //
117	CRLMC/0003256/2022	SARADA PRASAN KAR VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	/ /0 () //
118	CRLMC/0003257/2022	SK.ABDUL MALIK VS STATE OF ODISHA	BIDYADHAR MANSINGA VS	PURUNABAZAR /105 /2022 () //
119	CRLMC/0003258/2022	D.RADHAMOHAN REDDY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BAIDYANATHPUR /47 /2021 () //
120	CRLMC/0003259/2022	BRUNDABAN BEHERA VS STATE OF ODISHA	SURESH KUMAR JENA VS	MANGALPUR /138 /2018 () //
121	CRLMC/0003260/2022	BIKA@BIKASH RANJAN BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	COLLIERY /292 /2021 () //
122	CRLMC/0003261/2022	BIKARM MALLICK VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	DARINGBADI /35 /2011 () //
123	CRLMC/0003262/2022	PADMALOCHAN PATEL VS STATE OF ODISHA	J.N.PANDA VS	DHARAMGARH /158 /2020 () //
124	CRLMC/0003263/2022	BIKRAM MALLICK VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	DARINGBADI /37 /2011 () //
125	CRLMC/0003264/2022	NABA KISHORE LENKA	J.N. PANDA	FATEGARH /91 /2010

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0003265/2022	GOBINDA BHOI@LALU@NALU	PARTHA SARATHI NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0003266/2022	RABINDRA KUMAR DASH	JIBANANANDA MOHANTY	SUKINDA /66 /2010
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0003267/2022	MANTU@RAJKISHORE SANYASHI	VIJAYA KAR	BHEDEN /5 /2013
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0003268/2022	RABINDRANATH THAKUR	RAMESH KUMAR SAHU	GAISILET /94 /2022
		VS	VS	S.D.M, PADAMPUR(Bargarh *)
		STATE OF ODISHA		CRMC/0000268/2022
130	CRLMC/0003269/2022	GUNANIDHI DURGA	MANAS CHAND	JAIPATNA /62 /2021
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0003270/2022	RAKESH KUMAR DALEI@MANAS DALEI	SMRUTI RANJAN MOHAPATRA	AIR FIELD P.S. /156 /2014
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0003271/2022	PURNA CHANDRA MOHANTY	AJIT KUMAR MOHANTY	BURLA /352 /2019
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0003272/2022	DEBESH CHANDRA NAYAK	BIKRAM CHANDRA GHADEI	BALASORE TOWN /182 /2013
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0003273/2022	R.ADIAMA PATRO	JYOTIRMAYA SAHOO	DIGAPAHANDI /154 /2011
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0003274/2022	M/S SANTOSH INDUSTRIES	SIDHARTHA DAS	/ /0
		VS	VS	()
		RADHA KRISHNA AGRAWAL		//
136	CRLMC/0003275/2022	NEETA AGRAWAL	SIDHARTHA DAS	/ /0
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0003276/2022	RADHA KRISHNA AGRAWAL RAJESH@RAJESH KUMAR AGARWAL VS	SIDHARTHA DAS VS	// / /0 ()
138	CRLMC/0003277/2022	RADHA KRISHNA AGRAWAL SAKET AGRAWAL VS	SIDHARTHA DAS VS	// / /0 ()
139	CRLMC/0003278/2022	RADHA KRISHNA AGRAWAL SAROJ KUMAR AGRAWAL@AGARWAL VS	SIDHARTHA DAS VS	// / /0 ()
140	CRLMC/0003279/2022	RADHA KRISHNA AGRAWAL GHASIRAM AGRAWAL VS	SIDHARTHA DAS VS	// / /0 ()
141	CRLMC/0003280/2022	RADHA KRISHNA AGRAWAL RAMA CHANDRA JENA VS	PRAKASH CHANDRA DASH VS	// CUTTACK VIGILANCE /37 /2011 ()
142	CRLMC/0003281/2022	STATE OF ODISHA(VIG.) TRUPTI RANJAN DAS VS	PRASANTA KUMAR SAHOO VS	// BADAGODA P.S. /143 /2021 ()
143	CRLMC/0003282/2022	STATE OF ODISHA MUKUNDA NAG VS	A.K.SAHOO VS	// BODEN /125 /2014 ()
144	CRLMC/0003283/2022	STATE OF ODISHA SANJIB PATRY VS	SHIVSANKAR MOHANTY VS	// PAHALA /8 /2022 ()
145	CRLMC/0003284/2022	STATE OF ODISHA BIJAYA KUMAR ROUT VS	BANSHIDHAR BAUG VS	// PARADEEP /315 /2022 ()
146	CRLMC/0003285/2022	STATE OF ODISHA PREMANANDA SAHOO VS	ALOK KUMAR PANDA VS	// KHURDA ROAD G.R.P.S. /47 /2021 ()
147	CRLMC/0003286/2022	STATE OF ODISHA SONU@BHARAT BHOI VS	RAMESH CHANDRA MAHARANA VS	// NEMALO /81 /2015 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0003287/2022	PREMASILA PRADHANI VS STATE OF ODISHA	DEBASHIS PUROHIT VS	KANTABANJI /127 /2013 () //
149	CRLMC/0003288/2022	PRATAP KUMAR PATTNAIK VS STATE OF ODISHA	SAMVIT MOHANTY VS	BHAWANIPATNA TOWN /447 /2021 () //
150	CRLMC/0003289/2022	SANTOSH KUMAR SAHU VS STATE OF ODISHA	ASHOK DAS VS	/ /0 () //
151	CRLMC/0003290/2022	UMESH SETH VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	GOP /66 /2022 () //
152	CRLMC/0003291/2022	KESHABA BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	/ /0 () //
153	CRLMC/0003292/2022	GANESH SONKAR VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHANUPALI /100 /2016 () //
154	CRLMC/0003293/2022	KRUSHNA CHANDRA DAS VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KANPUR /12 /2020 () //
155	CRLMC/0003294/2022	SURYAMANI MARTHA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	/ /0 () //
156	CRLMP/0002264/2022	MAHESWAR SAHOO VS PRAVASINI SAHOO	K.K.SWAIN VS	/ /0 () //
157	CRLMP/0002265/2022	MANAS RANJAN DAS VS STATE OF ODISHA	GYANA RANJAN DHAL VS	/ /0 () //
158	CRLMP/0002266/2022	PRATIMA MAHARANA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOLAGARH P.S. /189 /2021 () //
159	CRLMP/0002267/2022	NAMITA MALLIK	RANJIT MOHANTY	AUL /152 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	CRLMP/0002268/2022	STATE OF ODISHA ADHIKARI PRAMOD KUMAR DASH	KALPATARU MISHRA	// /0
		VS	VS	0
161	CRLMP/0002269/2022	STATE OF ODISHA SUJIT KUMAR MOHANTY	CHEERA RANJAN SATAPATHY	// /0
		VS	VS	0
162	CRLREV/0000516/2022	SUBHAJANI MOHANTY MUKESH BAG	DURGA PRASAD PATTNAIK	// SAINTALA /177 /2011
		VS	VS	0
163	FAO/0000421/2022	STATE OF ODISHA KHALESWAR PATRA	DEEPALI MAHAPATRA	// /0
		VS	VS	0
164	MACA/0000581/2022	UNION OF INDIA NIRANJAN MALLICK	KAPILA CHARAN NAYAK	// /0
		VS	VS	0
165	MACA/0000582/2022	SANJAY KUMAR BEHERA RASHMI MOHANTY	PRADEEP KUMAR MISHRA	// /0
		VS	VS	0
166	MACA/0000583/2022	GHASIA BISWAL SANTOSH NAYAK	DIPTI RANJAN BHOKTA	// /0
		VS	VS	0
167	MATA/0000222/2022	PRAKASH CHANDRA MOHAPATRA SASMITARANI PARIDA	SANJAY KUMAR DAS (2)	// /0
		VS	VS	0
168	RPFAM/0000280/2022	KRUTIBAS PARIDA SATYABRATA PATI	GOKULANANDA PADHI	// /0
		VS	VS	0
169	RPFAM/0000281/2022	IPSITA NANDA PRATIMA DAS	SANJEEB CHAKRAVARTY	// /0
		VS	VS	0
170	RPFAM/0000282/2022	HEMANTA DALPATI SANJUKTA BEHERA	LAXMAN BHOI	// /0
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	RSA/0000289/2022	PABAN KUMAR BEHERA DHANAMATI SAHU VS RAIMATI SAHU	HIMANSHU BHUSAN DASH VS	// // 0 //
172	RSA/0000290/2022	NETAJI@NETAJEE RATH VS SADHABANI BEHERA	SAMIR KUMAR MISHRA VS	// 0 //
173	RSA/0000291/2022	SARBESWR GOCHHI VS MINATI GOCHHI	BIDHU BHUSAN MOHAPATRA VS	// 0 //
174	RSA/0000292/2022	MAHESWAR BHOI VS LAXMAN MOHANTY	PRASANTA KUMAR SATPATHY VS	// 0 //
175	TRP(C)/0000424/2022	DR.SULOCHANA MISHRA VS DR.RUDRANARAYAN NARASINGHA MISHRA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
176	TRP(C)/0000425/2022	BINDUBALA DUTTA VS ARUN KUMAR BAG	DEEPAK PANDA VS	// 0 //
177	WA/0001438/2022	JAGABANDHU MAHANANDIA VS DIRECTOR GENARAL OF POLICE,ODISHA	P.MAHAPATRA VS	// 0 //
178	WA/0001439/2022	STATE OF ODISHA VS DHANESWAR NAYAK	PRAVAKAR BEHERA, S.C.(TRANSPORT) VS	// 0 //
179	WA/0001440/2022	STATE OF ODISHA VS SOMANATH SAHOO	RAJESH KUMAR TRIPATHY, A.S.C. VS	// 0 //
180	WA/0001441/2022	ODISHA STATE CIVIL SUPPLY CORPORATION LTD. VS BHAGIRATHI NAYAK	BIBUDHENDRA DASH VS	// 0 //
181	WA/0001442/2022	STATE OF ODISHA VS NEHERU BEHERA	PRADEEP KUMAR ROUT, A.G.A. VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WA/0001443/2022	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	ADV. VS	// 0 //
183	WP(C)/0029002/2022	BISWA BIHARI MANDHATA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
184	WP(C)/0029003/2022	CHINMAYA BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
185	WP(C)/0029004/2022	CHAITANYA PRASAD GIRI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
186	WP(C)/0029005/2022	ANANDA KUMAR PATRA @ ANANDA PATRA VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
187	WP(C)/0029006/2022	M/S VINCENT ELECTRONICS, SUNDARGARH VS ROURKELA STEEL PLANT, SUNDARGARH	BIBHU PRASAD DAS VS	// 0 //
188	WP(C)/0029007/2022	MD. ARIF @ MOHHAMED ARIF VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
189	WP(C)/0029008/2022	SATYABAN SAHOO VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
190	WP(C)/0029009/2022	ABUL PRADHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
191	WP(C)/0029010/2022	PARSHURAM ROUT VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
192	WP(C)/0029011/2022	JHARANA BEURIA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
193	WP(C)/0029012/2022	PRAFULLA KUMAR MAJHI	GOPINATH PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0029013/2022	STATE OF ODISHA NIRMALA LENKA	CHANDRA SEKHAR PANDA	//
		VS	VS	0
195	WP(C)/0029014/2022	STATE OF ODISHA HIMANSHU SEKHAR PATTANAİK	K.C.MAJHI	//
		VS	VS	0
196	WP(C)/0029015/2022	R.T.O., KENDRAPARA RAMESH CHANDRA BHARATI	K.C.MAJHI	//
		VS	VS	0
197	WP(C)/0029016/2022	R.T.O., KHURDA NIVEDITA MALLICK	CHANDRA SEKHAR PANDA	//
		VS	VS	0
198	WP(C)/0029017/2022	STATE OF ODISHA SUSHAMA OJHA	CHANDRA SEKHAR PANDA	//
		VS	VS	0
199	WP(C)/0029018/2022	STATE OF ODISHA PRACHETA KUMAR MISHRA	AGASTI KANUNGO	//
		VS	VS	0
200	WP(C)/0029019/2022	STATE OF ODISHA BABITARANI SAHOO	CHANDRA SEKHAR PANDA	//
		VS	VS	0
201	WP(C)/0029020/2022	STATE OF ODISHA PUSPA DALAI	DEBASISH PATNAİK	//
		VS	VS	0
202	WP(C)/0029021/2022	RABI BAL SEBAPRAVA BEHERA	CHANDRA SEKHAR PANDA	//
		VS	VS	0
203	WP(C)/0029022/2022	STATE OF ODISHA ARNAPURNA DAS	P.K.ROUT	//
		VS	VS	0
204	WP(C)/0029023/2022	STATE OF ODISHA RENUBALA SAHOO	CHANDRA SEKHAR PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0029024/2022	STATE OF ODISHA GANESH NAYAK VS	KRISHNA CHANDRA SAHU VS	// // ()
206	WP(C)/0029025/2022	STATE OF ODISHA JAGAT JIBAN BADASETH VS	KRISHNA CHANDRA SAHU VS	// // ()
207	WP(C)/0029026/2022	STATE OF ODISHA MANOJ KUMAR BEURA VS	KRISHNA CHANDRA SAHU VS	// // ()
208	WP(C)/0029027/2022	STATE OF ODISHA SK SAHEBJAN VS	ACHYUTANANDA PATTNAIK VS	// // ()
209	WP(C)/0029028/2022	STATE OF ODISHA GADADHAR NAYAK VS	PRADEEP KUMAR DAS VS	// // ()
210	WP(C)/0029029/2022	STATE OF ODISHA BHAGIRATHI SENAPATI VS	PRADEEP KUMAR DAS VS	// // ()
211	WP(C)/0029030/2022	STATE OF ODISHA BISWAJIT SENAPATI VS	PRADEEP KUMAR DAS VS	// // ()
212	WP(C)/0029031/2022	STATE OF ODISHA BANKI SARASWATI DORA VS	MIHIR KANTA RATH VS	// // ()
213	WP(C)/0029032/2022	STATE OF ODISHA BANKI SARASWATI DORA VS	MIHIR KANTA RATH VS	// // ()
214	WP(C)/0029033/2022	STATE OF ODISHA BANKI SARASWATI DORA VS	MIHIR KANTA RATH VS	// // ()
215	WP(C)/0029034/2022	STATE OF ODISHA KISHORE CHANDRA SAHOO VS STATE OF ORISSA	PITAMBAR PANDA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0029035/2022	ANJAN KUMAR BEHERA VS STATE OF ORISSA	PITAMBAR PANDA VS	// 0 //
217	WP(C)/0029036/2022	NAKULA GOUDA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
218	WP(C)/0029037/2022	SATYAJIT DAS VS STATE OF ODISHA	SMRUTI RANJAN PATRA VS	// 0 //
219	WP(C)/0029038/2022	SUDESTNA GOUDA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
220	WP(C)/0029039/2022	MITRA BHANU BHOI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
221	WP(C)/0029040/2022	PRASANA CHANDRA TRIPATHY VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
222	WP(C)/0029041/2022	ASHISH MISHRA VS R.T.O., JAGATSINGHPUR	KRUSHNA CHANDRA DASH VS	// 0 //
223	WP(C)/0029042/2022	JAYARAM NAYAK VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
224	WP(C)/0029043/2022	SUSANTA KUMAR SETHI VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
225	WP(C)/0029044/2022	HEMANTA KUMAR DAS VS REGIONAL PASSPORT OFFICER, BBSR	SUSHANT KUMAR PRADHAN 3 VS	// 0 //
226	WP(C)/0029045/2022	LINGARAJ BEHERA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
227	WP(C)/0029046/2022	EX HAV UMESH KUMAR CHAINI	BISIKESAN PRADHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
228	WP(C)/0029047/2022	HEMANTA KUMAR BISOI	BASUDEV BARIK	//
		VS	VS	0
		THE REGIONAL TRANSPORT OFFICER, ANGUL		//
229	WP(C)/0029048/2022	DUSHASAN NANDA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0029049/2022	RAJESH CHOUDHURY	LAXMAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0029050/2022	LOHIT KUMAR MANGARAJ	MANOJ VERMA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0029051/2022	NAMITA NANDA	D.P.JENA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0029052/2022	ABIDANANDA MOHANTY	LAXMAN PRADHAN	//
		VS	VS	0
		DIRECTOR OF MUNICIPAL ADMINISTRATION, BBSR		//
234	WP(C)/0029053/2022	BHABANI PRASAD BEHERA	LAXMI NARAYAN DAS	//
		VS	VS	0
		ODISHA INFORMATION COMMISSION, BBSR		//
235	WP(C)/0029054/2022	MAHATAB HATA COMMITTEE, BBSR	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0029055/2022	SOURAV SEKHAR BEHERA		//
		VS	VS	0
		THE HIGH COURT OF ORISSA		//
237	WP(C)/0029056/2022	DILLIP KUMAR DIGAL	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		THE ADDITIONAL CHIEF SECRETARY, FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPT., ODISHA		//
238	WP(C)/0029057/2022	RAMESH CHANDRA BISWAL	DINESH KUMAR PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0029058/2022	UNION OF INDIA MD. NURUL HODA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
240	WP(C)/0029059/2022	STATE OF ORISSA BIJAYA KUMAR NAYAK VS	N.C.MOHARANA VS	// // ()
241	WP(C)/0029060/2022	STATE OF ODISHA ASHOK KUMAR DIXIT VS	DILLIP KUMAR MOHAPATRA VS	// // ()
242	WP(C)/0029061/2022	STATE OF ORISSA ARUNA KUMAR SAMAL VS	SAMEER KUMAR DAS VS	// // ()
243	WP(C)/0029062/2022	STATE OF ODISHA NITYANANDA BAG VS	JAGABANDHU SAHU VS	// // ()
244	WP(C)/0029063/2022	STATE OF ODISHA RUTWICKA RUTUPARNA KHADANGA VS	JAGABANDHU SAHU VS	// // ()
245	WP(C)/0029064/2022	STATE OF ODISHA SANTOSH KUMAR DAS VS	MANOJ KUMAR PANDA VS	// // ()
246	WP(C)/0029065/2022	STATE OF ODISHA TRIDENT GALAXY RESIDENT WELFARE ASSOCIATION VS	MOHIT AGARWAL VS	// // ()
247	WP(C)/0029066/2022	STATE OF ODISHA DEBABRATA BARIK VS	DEEPAK KUMAR PANI VS	// // ()
248	WP(C)/0029067/2022	STATE OF ODISHA PRASANTA LENKA VS	DEEPAK KUMAR PANI VS	// // ()
249	WP(C)/0029068/2022	STATE OF ODISHA KUNJABIHARI PRADHAN VS TPWODL, BOLANGIR	PRASANNA KUMAR MISHRA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0029069/2022	M/S MAA BASULI HIGHER SEC. SCHOOL, THAKURMURDA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
251	WP(C)/0029070/2022	ODISHA ENERGY DISTRIBUTION AND CONSTRUCTION COMPANY LTD., BBSR VS MD., ORISSA SMALL INDUSTRIES CORP., CUTTACK	SONALATHI BHARA VS	// 0 //
252	WP(C)/0029071/2022	MANOJ KUMAR KHATUA VS SRIRAM CITY UNION FINANCE LTD., CHENNAI	GOPAL CHANDRA MOHANTY VS	// 0 //
253	WP(C)/0029072/2022	RANJIT MOHAPATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
254	WP(C)/0029073/2022	KAPIKETAN RANA VS THE STATE OF ODISHA	TIRTH KUMAR SAHU VS	// 0 //
255	WP(C)/0029074/2022	PRADIP KUMAR NAYAK VS STATE OF ORISSA	BIDYALOK MOHAPATRA VS	// 0 //
256	WP(C)/0029075/2022	MOHAMMED ASIF VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
257	WP(C)/0029076/2022	HAREKRUSHNA SAHOO VS STATE OF ORISSA	BIDYALOK MOHAPATRA VS	// 0 //
258	WP(C)/0029077/2022	DR. ASHISH TRIPATHY VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
259	WP(C)/0029078/2022	SAKTI PRASANNA SAHU VS EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR	BIDYALOK MOHAPATRA VS	// 0 //
260	WP(C)/0029079/2022	SUJATA DAS VS STATE OF ODISHA	DEBADATTA MOHANTY VS	// 0 //
261	WP(C)/0029080/2022	TUKUNA OJHA	S.SUDHANSU KUMAR SUBUDHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0029081/2022	SUBHASHMITA KHATUA	ASHOK KUMAR DASH	//
		VS	VS	0
		KAUSIK KUMAR SAHOO		//
263	WP(C)/0029082/2022	DEBA PRASAD JENA	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0029083/2022	M/S DEVI GAS, JAJPUR	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0029084/2022	ODISHA SECONDARY SPECIAL EDUCATION TEACHERS ASSOCIATION, PURI		//
		VS	VS	0
		COMMNR CUM SECRETARY, DEPT. OF S AND ME GOVT. OF ODISHA		//
266	WP(C)/0029085/2022	GOURI SWAIN	SMRUTI RANJAN ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0029086/2022	JAGSAN MAJHI	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0029087/2022	DEBENDRA BAHADUR SINGH DHARUA	BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0029088/2022	SUMANTA KUMAR BHUYAN @ SUMON BHUYAN	DURGA PRASANNA MISHRA	//
		VS	VS	0
		THE SECY., BOARD OF SECONDARY EDUCATION, CUTTACK		//
270	WP(C)/0029089/2022	ALDRIN ANTHONY DUNGUNG	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0029090/2022	BALARAM PATRA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0029091/2022	DR. RAJIB KUMAR KAR	KUNAL KUMAR SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0029092/2022	STATE OF ODISHA SUDHIR KUMAR BEHERA VS	KUNAL KUMAR SWAIN VS	// // ()
274	WP(C)/0029093/2022	STATE OF ODISHA SUMANTA KUMAR PRADHAN VS	KUNAL KUMAR SWAIN VS	// // ()
275	WP(C)/0029094/2022	STATE OF ODISHA M/S UNITED SPRITS LTD., BENGALURU VS	SWARUP RANJAN GINGHSAMANT VS	// // ()
276	WP(C)/0029095/2022	STATE OF ODISHA KUNA BEHERA VS	KUNAL KUMAR SWAIN VS	// // ()
277	WP(C)/0029096/2022	STATE OF ODISHA KAMALA SAHOO VS	SANJIB MOHANTY VS	// // ()
278	WP(C)/0029097/2022	STATE OF ODISHA SUSAMA BEHERA VS	HEMANT KUMAR MUND VS	// // ()
279	WP(C)/0029098/2022	STATE OF ODISHA BHAGIRATHI PATRA VS	SANJIB MOHANTY VS	// // ()
280	WP(C)/0029099/2022	STATE OF ODISHA SARAT KUMAR MOHANTY VS	SANJIB MOHANTY VS	// // ()
281	WP(C)/0029100/2022	STATE OF ODISHA SATYANARAYANA NAYAK VS	BHABANI SANKAR DAS PARIDA VS	// // ()
282	WP(C)/0029101/2022	UNION OF INDIA BILAS BISWAL VS	SANJIB MOHANTY VS	// // ()
283	WP(C)/0029102/2022	STATE OF ODISHA TANUKANTA JENA VS	PRAGYANANDA PATTANAIAK VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0029103/2022	BIRUPAKHYA HOTA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
285	WP(C)/0029104/2022	ZIAUDDIN KHAN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //
286	WP(C)/0029105/2022	SUKANTI MOHAPATRA VS UTKAL UNIVERSITY, BBSR	DURGA PRASAD SANGARAMJIT MALLICK VS	// 0 //
287	WP(C)/0029106/2022	MAHESWAR BISWAL VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
288	WP(C)/0029107/2022	HAGURI @ HARI DALAEI VS STATE OF ODISHA	PRAGYANANDA PATTANAIK VS	// 0 //
289	WP(C)/0029108/2022	SHREE GRAMADEBATI THAKURANI, NABARANGPUR VS STATE OF ODISHA	PRDASH VS	// 0 //
290	WP(C)/0029109/2022	SAROJ KUMAR SINGH VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
291	WP(C)/0029110/2022	BINODINI PATNAIK VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// 0 //
292	WP(C)/0029111/2022	SUKADEV NAIK VS THE STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //
293	WP(C)/0029112/2022	TRAILOKYA SWAIN VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
294	WP(C)/0029113/2022	SURESH KUMAR DASH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
295	WP(C)/0029114/2022	CHATURBHUJA SAMAL	SANJIB MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0029115/2022	B.MOHAN PATRA	GOPAL PRASAD JENA	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT. MINISTRY OF ENVIRONMENT, NEW DELHI		//
297	WP(C)/0029116/2022	RANJU SAMAL	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0029117/2022	KUNJALATA PATTANAIK	SHASHI BHUSAN JENA	//
		VS	VS	0
		THE CHANCELLOR, UTKAL UNIVERSITY, BBSR		//
299	WP(C)/0029118/2022	MANGALA GAMANGO	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0029119/2022	UTTAM KUMAR SAHU	JYOTSNARANI RATH	//
		VS	VS	0
		SECRETARY, TO GOVT. R AND DM, BBSR		//
301	WP(C)/0029120/2022	SRADHAKARA PATRA	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0029121/2022	JUDHISTHIR JENA	NIRANJAN KUMAR MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
303	WP(C)/0029122/2022	GYANENDRA KUMAR PATRA	PRASANTA KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0029123/2022	DAMODARA RANA	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0029124/2022	GANESWAR PATRA	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0029125/2022	BANSHIDHAR BEHERA	SADASIVA PATRA 1	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0029126/2022	STATE OF ODISHA PRASANTA KUMAR DUTTA VS	SUDHIR KUMAR PATRA VS	// // ()
308	WP(C)/0029127/2022	STATE OF ODISHA PRADEEP KUMAR SETHY VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
309	WP(C)/0029128/2022	STATE OF ODISHA ABHINNA KUMAR PARIJA VS	SADASIVA PATRA 1 VS	// // ()
310	WP(C)/0029129/2022	STATE OF ODISHA GAYATRI BISOI VS	SIVA MOHANTY VS	// // ()
311	WP(C)/0029130/2022	STATE OF ODISHA KHALI GAUDA VS	SADASIVA PATRA 1 VS	// // ()
312	WP(C)/0029131/2022	STATE OF ODISHA ANITA GIRI VS	SIVA MOHANTY VS	// // ()
313	WP(C)/0029132/2022	STATE OF ODISHA HARI BARIK VS	SADASIVA PATRA 1 VS	// // ()
314	WP(C)/0029133/2022	STATE OF ODISHA FAKIR MOHAN PARIDA VS	AKSHAYA KUMAR NAYAK VS	// // ()
315	WP(C)/0029134/2022	R.T.O., CUTTACK BHIMSEN MOHAPATRA VS	SADASIVA PATRA 1 VS	// // ()
316	WP(C)/0029135/2022	STATE OF ODISHA RAMESH CHANDRA BEHERA VS	BRAJA MOHAN SARANGI VS	// // ()
317	WP(C)/0029136/2022	RTO, ROURKELA CHINTAMANI SAHOO VS	SADASIVA PATRA 1 VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0029137/2022	SUDHIR KUMAR MOHAPATRA VS STATE OF ORISSA	AMITAV TRIPATHY VS	// 0 //
319	WP(C)/0029138/2022	SAPAN KUMAR KAR VS RM., RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
320	WP(C)/0029139/2022	ALEKHA CHANDRA BARIK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
321	WP(C)/0029140/2022	PRAMOD KUMAR KHUNTIA VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
322	WP(C)/0029141/2022	ANANTA CHARAN PANDA VS RTO, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
323	WP(C)/0029142/2022	JITENDRA MOHANTA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
324	WP(C)/0029143/2022	SOMANATH BHOI VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
325	WP(C)/0029144/2022	PERSURAM LENKA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
326	WP(C)/0029145/2022	SATYANARAYANA BRAHMA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
327	WP(C)/0029146/2022	CHANDRAMANI BEHERA VS THE SUB COLLECTOR, JAJPUR	TRILOCHAN DASH VS	// 0 //
328	WP(C)/0029147/2022	SNIGDHA DASH VS STATE OF ODISHA	G.K.NANDA VS	// 0 //
329	WP(C)/0029148/2022	RASMITA GARNAIK	LAXMIKANTA MOHANTY	//

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FILING REPORT AS ON :01/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0029149/2022	COLLECTOR AND DM, DEOGARH JAYASHREE JENA	INDRAMANI SAHU	//
		VS	VS	0
331	WP(C)/0029150/2022	STATE OF ODISHA MAA BUDHIMA SELF HELP GROUP, KHURDA	ARUN KUMAR BUDHIA	//
		VS	VS	0
332	WP(C)/0029151/2022	STATE OF ODISHA SUBHASHREE SUBHASMITA SUBUDHI	INDRAMANI SAHU	//
		VS	VS	0
333	WP(C)/0029152/2022	STATE OF ODISHA HARAPRIYA ACHARYA	BRAJA MOHAN SARANGI	//
		VS	VS	0
334	WP(C)/0029153/2022	STATE OF ODISHA ASHOK KUMAR MOHANTY	SASWATI MOHAPATRA	//
		VS	VS	0
335	WP(C)/0029154/2022	STATE OF ODISHA JAGNYASENI SAHU	BRAJA MOHAN SARANGI	//
		VS	VS	0
336	WP(C)/0029155/2022	STATE OF ODISHA SACHITRA MOHANTY	BRAJA MOHAN SARANGI	//
		VS	VS	0
337	WP(C)/0029156/2022	STATE OF ODISHA PITAMBAR NAIK	SASWATI MOHAPATRA	//
		VS	VS	0
338	WP(C)/0029157/2022	RAVENSHAW UNIVERSITY, CUTTACK SHARAT SUNDARAY	BRAJA MOHAN SARANGI	//
		VS	VS	0
339	WP(C)/0029158/2022	STATE OF ODISHA JOGESWAR DHARUA	SURENDRA KUMAR GARTIA	//
		VS	VS	0
340	WP(C)/0029159/2022	COLLECTOR, SONEPUR SARBESWAR SUNDARAY	BRAJA MOHAN SARANGI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0029160/2022	STATE OF ODISHA DEEPAK RANJAN MOHANTY VS	BRAJA MOHAN SARANGI VS	// // ()
342	WP(C)/0029161/2022	STATE OF ODISHA SUSIL ANAND PANDA VS	BRAJA MOHAN SARANGI VS	// // ()
343	WP(C)/0029162/2022	STATE OF ODISHA BINAPANI NAYAK VS	BINAYA KUMAR MOHANTY VS	// // ()
344	WP(C)/0029163/2022	STATE OF ODISHA NIRANJAN DAS VS	AMIYA KUMAR CHHATOI VS	// // ()
345	WP(C)/0029164/2022	STATE OF ODISHA BRAJA KISHORE SAHOO VS	BRAJA MOHAN SARANGI VS	// // ()
346	WP(C)/0029165/2022	STATE OF ODISHA ABHISEK PANI VS	BRAJA MOHAN SARANGI VS	// // ()
347	WP(C)/0029166/2022	RTO, CUTTACK BIKRAM KESHARI DEY VS	PRAMOD KUMAR JENA VS	// // ()
348	WP(C)/0029167/2022	STATE OF ORISSA GANESWAR SETHI VS	BINAYA KUMAR MOHANTY VS	// // ()
349	WP(C)/0029168/2022	STATE OF ODISHA MOHAMMAD IMITIYAZ KHAN VS	BRAJA MOHAN SARANGI VS	// // ()
350	WP(C)/0029169/2022	RTO, CHANDIKHOLE PRABHAT NALINI PARICHA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
351	WP(C)/0029170/2022	STATE OF ORISSA MINATI ROUT VS ZONAL MANAGER, UCO BANK, BALASORE	BINAYA KUMAR MOHANTY VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :01/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0029171/2022	DEBANANDA SWAIN VS STATE OF ORISSA	AMIT PRASAD BOSE VS	// () //
353	WP(C)/0029172/2022	RAJKISHORE SWAIN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// () //
354	WP(C)/0029173/2022	PRAVASINI PANDA VS THE ZONAL MANAGER, LIC OF INDIA LTD., BIHAR	PRAVAT KUMAR NAYAK VS	// () //
355	WP(C)/0029174/2022	RAJKISHOR SWAIN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// () //
356	WP(C)/0029175/2022	RAJKISHOR SWAIN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// () //
357	WP(C)/0029176/2022	M/S GREEN ENERGY RESOURCES, SAMBALPUR VS THE MEMBER SECRETARY, STATE POLLUTION CONTROL BOARD, ORISSA	LALIT KUMAR MAHARANA VS	// () //
358	WP(C)/0029177/2022	PAWAN KUMAR TULSIYAN VS STATE OF ODISHA	AMITABH PRADHAN VS	// () //
359	WPCRL/0000142/2022	INDU HARIJAN VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	//0 () //
360	ABLAPL/0014153/2022	RAJESH BEHERA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	KANAS /143 /2022 () //
361	ABLAPL/0014154/2022	SUBHAM DAS VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /919 /2022 () //
362	ABLAPL/0014155/2022	SRIKANTA NAYAK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	CHANDABALI /335 /2022 () //
363	ABLAPL/0014156/2022	BIBEKANANDA ROUT @ SILU ROUT	SK. KALIM UDDIN	NIMAPADA /343 /2022

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FILING REPORT AS ON :01/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	ABLAPL/0014157/2022	STATE OF ODISHA AANNA MANDAL	ANUGRAHA NARAYAN SAMANTARAY	// PARADEEP /337 /2022
		VS	VS	()
365	ABLAPL/0014158/2022	STATE OF ODISHA RUDRANARAYAN BEHERA	KASHINATH PATTANAIAK	// RAGHUNATHPUR /178 /2022
		VS	VS	()
366	ABLAPL/0014159/2022	STATE OF ODISHA RUDRANARAYAN BEHERA	KASHINATH PATTNAIK	// RAGHUNATHPUR /180 /2022
		VS	VS	()
367	ABLAPL/0014160/2022	STATE OF ODISHA RUDRANARAYAN BEHERA	KASHINATH PATTANAIAK	// RAGHUNATHPUR /179 /2022
		VS	VS	()
368	ABLAPL/0014161/2022	STATE OF ODISHA GANESH MANTRY @ KALIA	SUBASH CHANDRA MOHANTY	// BADAMBADI /327 /2022
		VS	VS	()
369	ABLAPL/0014162/2022	STATE OF ODISHA NETRANANDA SAHU	AJIT KUMAR RAUT	// BANHARPALI /184 /2022
		VS	VS	()
370	ABLAPL/0014163/2022	STATE OF ODISHA D. PANDABA REDDY	PRAKASH KUMAR MISHRA	// RAMBHA (KHALLIKOTE) /404 /2021
		VS	VS	()
371	ABLAPL/0014164/2022	STATE OF ODISHA RAJESH CHANDRA BEHERA	LAXMI NARAYAN RAYATSINGH	// ASKA /498 /2022
		VS	VS	()
372	ABLAPL/0014165/2022	STATE OF ODISHA SASHI PATEL	SUSANTA KUMAR TRIPATHY	// //0
		VS	VS	()
373	ABLAPL/0014166/2022	STATE OF ODISHA DHARITRI DAS	SIDHARTHA DAS	// BHUBANESWAR VIGILANCE /35 /2022
		VS	VS	()
374	ABLAPL/0014167/2022	STATE OF ODISHA(VIG.) SUBHASHREE NAYAK	AMLAN SHAKTI PAUL	// TOMANDO /256 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0014168/2022	STATE OF ODISHA NITISH MISHRA VS	ADHIRAJ MOHANTY VS	// TURUMUNGA /139 /2022 ()
376	ABLAPL/0014169/2022	STATE OF ODISHA BISWAKALYANI NAYAK VS	PRAKASH KUMAR BEURA VS	// ERASAMA /358 /2022 ()
377	ABLAPL/0014170/2022	STATE OF ODISHA CHANDAN KUMAR MOHANTY @ MANDALA VS	RAVI SHANKAR SAMAL VS	// BADAMBADI /326 /2022 ()
378	ABLAPL/0014171/2022	STATE OF ODISHA AJAYA KUMAR ROUSTRAY VS	AJIT KUMAR PANDA VS	// BEGUNIA P.S. /257 /2022 ()
379	ABLAPL/0014172/2022	STATE OF ODISHA NIRMAL KUMAR KALIA @ MUNA VS	BIJAYA KUMAR RAGADA VS	// BADAMBADI /326 /2022 ()
380	ABLAPL/0014173/2022	STATE OF ODISHA RANJAN KUMAR BHOI VS	BIJAYA KUMAR PARIDA 2 VS	// GOBINDAPUR /152 /2022 ()
381	ABLAPL/0014174/2022	STATE OF ODISHA NUKA RAJU @ NUKARAJ RAYAL VS	SUSANTA KUMAR BARAL VS	// NARAYANPATNA /91 /2022 ()
382	ABLAPL/0014175/2022	STATE OF ODISHA BASANTI BISWAS VS	PRASANTA KUMAR NANDA VS	// KALIMELA /262 /2022 ()
383	ABLAPL/0014176/2022	STATE OF ODISHA KAMAR MAJHI VS	MOHAN KUMAR SAHU VS	// CHHENDIPADA /539 /2022 ()
384	ABLAPL/0014177/2022	STATE OF ODISHA SUBAL MAJHI VS	GOPINATH MISHRA VS	// MALKANGIRI /432 /2022 ()
385	ABLAPL/0014178/2022	STATE OF ODISHA PRASANTA BADAJENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /543 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0014179/2022	SUKANTI BHITRIA VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIK VS	LEPHRIPADA /190 /2022 () //
387	ABLAPL/0014180/2022	BIJAY BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /477 /2022 () //
388	ABLAPL/0014181/2022	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	BOLAGARH P.S. /240 /2022 () //
389	ABLAPL/0014182/2022	PANCHANAN BEHERA @ PANCHANANA TANDI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA SADAR /208 /2022 () //
390	ABLAPL/0014183/2022	DINABANDHU RANA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BARAMBA /294 /2022 () //
391	ABLAPL/0014184/2022	ROSHAN @ SMRUTI TARPAN SWAIN VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	DHENKANAL SADAR /547 /2022 () //
392	ABLAPL/0014185/2022	HARISH MUNDA VS STATE OF ODISHA	SABYASACHI MISHRA VS	CHAMPUA /136 /2022 () //
393	ABLAPL/0014186/2022	RANJAN PANDA VS STATE OF ODISHA	M.M.SWAIN VS	GURUDIJHATIA /151 /2022 () //
394	ABLAPL/0014187/2022	GOUTAM NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /543 /2022 () //
395	ABLAPL/0014188/2022	SUDHIR @ SUDHIR GOCHHAYAT VS STATE OF ODISHA	UMARANI PANDA VS	PURIGHAT /269 /2022 () //
396	ABLAPL/0014189/2022	SANDEEP KUMAR BAL @ PUPU VS STATE OF ODISHA	ABINASH PANDA VS	BADACHANA /306 /2022 () //
397	ABLAPL/0014190/2022	PARAMESWAR BHARATI	KARTIK CHANDRA TRIPATHY	BHANDARIPOKHARI /367 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0014191/2022	DIPTI RANJAN JENA @ LUCKY	ABINASH PANDA	BADACHANA /306 /2022
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0014192/2022	ARAT BANDHU SAMANTARAY @ ARTABANDHU SAMANTARAY	JYOTIRMAYA SAHOO	JANKIA P.S. /354 /2022
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0014193/2022	HEMAKANTA BEHERA	BHABANI SHANKAR DASPARIDA	BALASORE VIGILANCE /29 /2022
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
401	ABLAPL/0014194/2022	PURNA CHANDRA PANI	KAUSTUVA MOHANTY	KUMBHARAPARA /237 /2022
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0014195/2022	KUMARENDRA MALLICK	BRAJA MOHAN SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0014196/2022	SHAIK ISMILE	JYOTIRMAYA SAHOO	JANKIA P.S. /362 /2022
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0014197/2022	DEBARAJ MALLICK	BRAJA MOHAN SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0014198/2022	SUDAM MANDAL	SATYABHUSAN DAS	MALKANGIRI /363 /2022
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0014199/2022	BATUA BEHERA	ARUN KUMAR DAS 1	DHENKANAL SADAR /482 /2022
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0014200/2022	SAGAR HATI	JYOTIRMAYA SAHOO	JANKIA P.S. /294 /2022
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0014201/2022	BISWAJIT GIRI @ GANESH	ADHIRAJ MOHANTY	TURUMUNGA /139 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0014202/2022	STATE OF ODISHA SUSHIL @ AKASH GOCHHAYAT VS	UMARANI PANDA VS	// PURIGHAT /269 /2022 ()
410	ABLAPL/0014203/2022	STATE OF ODISHA KARTIKA SWAIN VS	JYOTIRMAYA SAHOO VS	// KANAS /195 /2022 ()
411	ABLAPL/0014204/2022	STATE OF ODISHA SIBA SWAIN VS	BISWARANJAN DALAI VS	// BALIKUDA /419 /2022 ()
412	ABLAPL/0014205/2022	STATE OF ODISHA CHAGULU @ PRATAP KUMAR MALLIK VS	A.K.SAHOO VS	// BINJHARPUR /476 /2022 ()
413	ABLAPL/0014206/2022	STATE OF ODISHA CHITTA RANJAN SINGH @ RABANA SINGH VS	JITENDRA SAMANTARAY VS	// MANCHESWAR P.S. /94 /2022 ()
414	ABLAPL/0014207/2022	STATE OF ODISHA KUMAR BHOI VS	RAJJEET ROY VS	// BIRMAHARAJPUR /201 /2022 ()
415	ABLAPL/0014208/2022	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	ASWINI KUMAR KARMI VS	// HANDAPA /293 /2021 ()
416	ABLAPL/0014209/2022	STATE OF ODISHA SUBRAT KUMAR NATH VS	RAJALAXMI BISWAL VS	// BHUBAN /437 /2022 ()
417	ABLAPL/0014210/2022	STATE OF ODISHA SHANTI BAHIDAR VS	M.M.SWAIN VS	// BOLANGIR TOWN /508 /2022 ()
418	ABLAPL/0014211/2022	STATE OF ODISHA GUDULU KALIA @ HIMANSHU KALIA VS	ABHAS MOHANTY VS	// BADAMBADI /326 /2022 ()
419	ABLAPL/0014212/2022	STATE OF ODISHA CHITTARANJAN ROUT VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	// TALCHER TOWN /816 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :01/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0014213/2022	RAKESH SAHU VS STATE OF ODISHA	KIRTAN BADHEI VS	JAGDALPUR /158 /2022 () //
421	ABLAPL/0014214/2022	GORA @ RAGHUNATH KHUNTIA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	MANGALA BAG /267 /2022 () //
422	ABLAPL/0014215/2022	SATYARANJAN SETHI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE TOWN /35 /2022 () //
423	ABLAPL/0014216/2022	SAHARUKH SAHA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	PIRAHAT P.S /171 /2022 () //
424	ABLAPL/0014217/2022	SANTAN @ SANTANU NANDI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BALIAPAL /159 /2022 () //
425	ABLAPL/0014218/2022	GOPAL CHANDRA PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	RENGALI (SAMBALPUR) /199 /2022 () //
426	ABLAPL/0014219/2022	DURGA SHANKAR JENA VS STATE OF ODISHA	BINI MISHRA VS	JALESWAR /113 /2022 () //
427	ABLAPL/0014220/2022	BRAJA MOHAN BARIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	CHANDABALI /335 /2022 () //
428	ABLAPL/0014221/2022	SANIA @ SANATANA DEHURY VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	GONDIA /38 /2021 () //
429	ABLAPL/0014222/2022	BISWANATH ACHARYA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GOBINDAPUR /161 /2022 () //
430	ABLAPL/0014223/2022	AMIT NAYAK VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KUMBHARAPARA /277 /2022 () //
431	ABLAPL/0014224/2022	SRIRAM @ SRIRAM CHANDRA ACHARYA	SUSANTA KUMAR BARAL	GOBINDAPUR /161 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :01/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0014225/2022	UMAKANTA SAHOO	ACHYUTANANDA PATNAIK	JAJPUR SADAR /260 /2022
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0014226/2022	SAROJ @ SAROJ KUMAR ACHARYA	SUSANTA KUMAR BARAL	GOBINDAPUR /161 /2022
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0014227/2022	SANJEEV KUMAR DAS @ SANJIV KUMAR DAS	ACHYUTANANDA PATNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :01/11/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2022 TREV/31/2001	OCL IND. LTD.-MP	
2	1/2022 TREV/31/2001	OCL IND. LTD.-MP	
3	1/2022 TREV/31/2001	OCL IND. LTD.-MP	
4	1/2022 TREV/31/2001	OCL IND. LTD.-MP	
5	2/2022 TREV/31/2001	OCL IND. LTD.-MP	
6	2/2022 TREV/31/2001	OCL IND. LTD.-MP	
7	2/2022 TREV/31/2001	OCL IND. LTD.-MP	
8	2/2022 TREV/31/2001	OCL IND. LTD.-MP	
9	2/2022 TREV/31/2001	OCL IND. LTD.-MP	
10	5/2022 COPET/65/2013	M/S.KRSNA MINERALS-MP	M/S.BANSHIDHAR BAUG,M.R.BAUG,G.R.SAHOO,P.C.P
11	5/2022 COPET/65/2013	M/S.KRSNA MINERALS-MP	M/S.BANSHIDHAR BAUG,M.R.BAUG,G.R.SAHOO,P.C.P
12	5/2022 COPET/65/2013	M/S.KRSNA MINERALS-MP	M/S.BANSHIDHAR BAUG,M.R.BAUG,G.R.SAHOO,P.C.P
13	6/2022 COPET/65/2013	M/S.KRSNA MINERALS-MP	M/S.BANSHIDHAR BAUG,M.R.BAUG,G.R.SAHOO,P.C.P
14	64/2022 ARBA/36/2022	M/S. SAMASTI INFRASTRUCTURES PVT. LTD.-MP	RANJAN KUMAR ROUT
15	65/2022 ARBA/24/2019	NEW INDIA ASSURANCE CO.LTD-MP	M/S.G.P.DUTTA
16	65/2022 ARBA/24/2019	NEW INDIA ASSURANCE CO.LTD-MP	M/S.G.P.DUTTA
17	216/2022 CMAPL/589/2022	SURENDRA NATH SINGH-MP	ADV.
18	254/2022 MATA/3/2020	MANJUSHREE GANTAIT-MP	ANAM CHARAN PANDA
19	255/2022 MATA/51/2022	TRUPTISENI SAHOO-MP	M.M.SWAIN
20	256/2022 MATA/222/2022	SASMITARANI PARIDA-MP	SANJAY KUMAR DAS (2)
21	257/2022 MATA/222/2022	SASMITARANI PARIDA-MP	SANJAY KUMAR DAS (2)
22	269/2022 CONTC/5709/2022	PRADYUMNA KUMAR PRADHAN-MP	ADV. M/S.SUKANTA KUMAR MISHRA
23	389/2022 CRLMP/2264/2022	MAHESWAR SAHOO-MP	K.K.SWAIN
24	472/2022 TRP(C)/187/2020	SUCHISMITA MALLICK-MP	
25	473/2022 TRP(C)/424/2022	DR.SULOCHANA MISHRA-MP	BHAWANI SANKAR PANIGRAHI
26	658/2022	THE BRANCH MANAGER, E.S.I.C.-MP	AMARENDRA PRASAD RAY

27	FAO/150/2022 711/2022 CRLREV/40/2018	SATRUGHANA SAHU-MP	
28	712/2022 CRLREV/412/2018	NIRANJAN SINGH-MP	MR.SUBIR PALIT
29	713/2022 CRLREV/516/2022	MUKESH BAG-MP	DURGA PRASAD PATTNAIK
30	714/2022 CRLREV/448/2022	LOPITA MISHRA@MAMA-MP	ROHIT RANJAN RAY
31	1126/2022 RSA/283/2003	ASHOK KR. MISHRA-MP	M/S. B.M.PATNAIK
32	1127/2022 RSA/289/2022	DHANAMATI SAHU-MP	HIMANSHU BHUSAN DASH
33	1128/2022 RSA/584/2003	DIBYA CH SAHU-MP	M/S.B.R.SARANGI
34	1129/2022 RSA/584/2003	DIBYA CH SAHU-MP	M/S.B.R.SARANGI
35	1130/2022 RSA/584/2003	DIBYA CH SAHU-MP	M/S.B.R.SARANGI
36	1131/2022 RSA/509/2004	RAMA CH.NAYAK-MP	M/S.G.K.MOHANTY, ALOK KUMAR MOHANTY
37	1143/2022 CMP/1093/2022	RAJU SAHU-MP	AKSHAYA KUMAR MOHAPATRA
38	1144/2022 CMP/991/2019	SAYEDA RASIDUN NISA-MP	M/S.S.A.NAYEEM
39	1145/2022 CMP/1094/2022	RENUBALA SAMANTRAY-MP	BANSHIDHAR BAUG
40	1193/2022 WPC(OAC)/717/2014	KAILASH CHANDRA DAS-MP	TARUNKANTA PATTANAYAK
41	1229/2022 MACA/582/2022	RASHMI MOHANTY-MP	PRADEEP KUMAR MISHRA
42	1230/2022 MACA/315/2007	N.I.CO.LTD-MP	
43	1231/2022 MACA/479/2022	THE NEW INDIA ASSURANCE COMPANY LTD.-MP	SOMNATH ROY
44	1815/2022 CRLA/462/2022	MITU@MURALI SAHU-MP	TAPAS KUMAR ACHARYA
45	1816/2022 CRLA/972/2022	SIBA PATTANAIAK @ SIBA PATTNYAK-MP	SANJAY KUMAR PRADHAN
46	1817/2022 CRLA/972/2022	SIBA PATTANAIAK @ SIBA PATTNYAK-MP	SANJAY KUMAR PRADHAN
47	1818/2022 CRLA/974/2022	M/S. SARALA REALCON PVT. LTD., BBSR-MP	ASUTOSH MOHANTY
48	1819/2022 CRLA/899/2022	KANHU CHARAN BASANTI-MP	RATIKANTA MOHAPATRA
49	1820/2022 CRLA/898/2022	CONGRESS BASANTI-MP	RATIKANTA MOHAPATRA
50	1953/2022 BLAPL/6333/2022	JAGU KANTA-MP	PRASANTA KUMAR NANDA
51	1954/2022 BLAPL/10326/2021	SOUMYA PRAKASH MALLIK @ MALLICK-MP	SOMANATH NANDA,M/S B.N.MOHAPATRA,S.MOHAP
52	1955/2022 BLAPL/5819/2022	MITESH KUMAR NAG-MP	ALEKHA SAHOO
53	1956/2022 BLAPL/4215/2022	MANGU @ MANOJ MOHARANA-MP	
54	1957/2022 BLAPL/9586/2021	SRINATH RANA-MP	BIJAYA KUMAR RAGADA
55	1958/2022 BLAPL/4053/2022	DHRUTIBANDHU PATRA @ BADAL-MP	
56	1959/2022 BLAPL/8428/2022	SK. TAMIR-MP	JUGALA KISHORE PANDA
57	1960/2022 BLAPL/3907/2022	SANJIB BIRA-MP	S.S.RAY

58	1961/2022 BLAPL/3157/2022	ABINASH KUMAR PRADHAN-MP	
59	1962/2022 BLAPL/10181/2022	BABU @ PRADIPTA NAYAK-MP	AMLAN SHAKTI PAUL
60	1963/2022 BLAPL/8733/2022	ABINASH PALAI-MP	AMULYA RATNA PANDA
61	1964/2022 BLAPL/8041/2022	KAILASH GOUDA-MP	AMULYA RATNA PANDA
62	1965/2022 BLAPL/7819/2022	BARSHA DAS-MP	BRUNDABAN ROUT
63	1966/2022 BLAPL/10488/2022	KUTI @ SK. KURBAN-MP	AMULYA RATNA PANDA
64	2184/2022 ABLAPL/11384/2022	ABHISHEK JAISWAL-MP	
65	2185/2022 ABLAPL/11069/2022	MANORANJAN GUAL @ ASHISH-MP	
66	2186/2022 ABLAPL/3959/2020	RAGHUNATH JANI-MP	R.MAHATO
67	2187/2022 ABLAPL/3905/2020	JAGANATH JANI-MP	ROHIT MAHATO
68	2188/2022 ABLAPL/4106/2020	PADU JANI-MP	R.MAHATO
69	2189/2022 ABLAPL/8792/2022	PRABHAT KUMAR SWAIN-MP	
70	2190/2022 ABLAPL/12182/2022	BANAMBER PATI-MP	
71	2191/2022 ABLAPL/9769/2022	PRAVAT @ PRABHAT KUMAR SWAIN-MP	
72	2192/2022 ABLAPL/12308/2022	JAGADISH DIP @ DEEP-MP	
73	2193/2022 ABLAPL/10353/2022	CHANDU @ NARENDRA CHAMPATI-MP	
74	2194/2022 ABLAPL/10389/2022	DILLIP KUMAR MAHABHOI-MP	
75	2195/2022 ABLAPL/15269/2021	DEEPAK HARIJAN-MP	
76	2196/2022 ABLAPL/13013/2022	P. SURESH RAO-MP	
77	2197/2022 ABLAPL/13544/2022	TIRUPATI PANIGRAHI-MP	
78	2198/2022 ABLAPL/2309/2022	KALANDI BEHERA-MP	SMRUTI RANJAN MOHAPATRA
79	2199/2022 ABLAPL/12203/2022	SAIKH ASLAM TULLAH-MP	
80	2200/2022 ABLAPL/4828/2022	RANJAN MALLIK-MP	
81	2201/2022 ABLAPL/13305/2022	PEMANI @ SANJAY DUTTA-MP	
82	2202/2022 ABLAPL/13665/2022	LAMBODAR SAHU @ KALIA-MP	
83	2203/2022 ABLAPL/15863/2016	SANTOSH PUROHIT-MP	
84	2204/2022 ABLAPL/5821/2021	MANAS RANJAN BEHERA-MP	BIDESHI KUMAR GHADEI
85	2205/2022 ABLAPL/11245/2022	SANDHYARANI DAS @ TIKINA-MP	
86	2206/2022 ABLAPL/12111/2022	AJAY PRATIHARY-MP	
87	2207/2022 ABLAPL/11394/2022	RAKESH RANJAN JENA @ LUNA-MP	
88	2208/2022 ABLAPL/9972/2020	MAMATA MUKHARI-MP	APARESH BHOI
89	2522/2022	SARADA PRASAN KAR-MP	CHEERA RANJAN SATAPATHY

90	CRLMC/3256/2022 2523/2022	SK.ABDUL MALIK-MP	BIDYADHAR MANSINGA
91	CRLMC/3257/2022 2524/2022	SK.ABDUL MALIK-MP	BIDYADHAR MANSINGA
92	CRLMC/3257/2022 2525/2022	D.RADHAMOHAN REDDY-MP	BIJAYA KUMAR BEHERA 1
93	CRLMC/3258/2022 2526/2022	BIKA@BIKASH RANJAN BEHERA-MP	ARIJEET MISHRA
94	CRLMC/3260/2022 2527/2022	PADMALOCHAN PATEL-MP	J.N.PANDA
95	CRLMC/3262/2022 2528/2022	KALIA PANDA@BUDHADARSAN PANDA-MP	UNMESH CHANDRA JENA
96	CRLMC/3128/2022 2529/2022	GYANA RANJAN NAYAK-MP	B.S.PANIGRAHI
97	CRLMC/3214/2022 2530/2022	MANTU@RAJKISHORE SANYASHI-MP	VIJAYA KAR
98	CRLMC/3267/2022 2531/2022	RABINDRANATH THAKUR-MP	RAMESH KUMAR SAHU
99	CRLMC/3268/2022 2532/2022	GUNANIDHI DURGA-MP	MANAS CHAND
100	CRLMC/3269/2022 2533/2022	GOURABASHIS DAS-MP	SUJATA JENA
101	CRLMC/446/2020 2534/2022	RAKESH KUMAR DALEI@MANAS DALEI-MP	SMRUTI RANJAN MOHAPATRA
102	CRLMC/3270/2022 2535/2022	PURNA CHANDRA MOHANTY-MP	AJIT KUMAR MOHANTY
103	CRLMC/3271/2022 2536/2022	M/S SANTOSH INDUSTRIES-MP	SIDHARTHA DAS
104	CRLMC/3274/2022 2537/2022	NEETA AGRAWAL-MP	SIDHARTHA DAS
105	CRLMC/3275/2022 2538/2022	RAJESH@RAJESH KUMAR AGARWAL-MP	SIDHARTHA DAS
106	CRLMC/3276/2022 2539/2022	SAKET AGRAWAL-MP	SIDHARTHA DAS
107	CRLMC/3277/2022 2540/2022	SAROJ KUMAR AGRAWAL@AGARWAL-MP	SIDHARTHA DAS
108	CRLMC/3278/2022 2541/2022	GHASIRAM AGRAWAL-MP	SIDHARTHA DAS
109	CRLMC/3279/2022 2542/2022	RAMA CHANDRA JENA-MP	PRAKASH CHANDRA DASH
110	CRLMC/3280/2022 2543/2022	TRUPTI RANJAN DAS-MP	PRASANTA KUMAR SAHOO
111	CRLMC/3281/2022 2544/2022	MUKUNDA NAG-MP	A.K.SAHOO
112	CRLMC/3282/2022 2545/2022	SANJIB PATRY-MP	SHIVSANKAR MOHANTY
113	CRLMC/3283/2022 2546/2022	SUDHIR KUMAR PARIDA-MP	
114	CRLMC/944/2022 2547/2022	SHAIKH RIZWAN HASIM-MP	SUSANTA KUMAR BARAL
115	CRLMC/2908/2022 2548/2022	PRATAP KUMAR PATTNAIK-MP	SAMVIT MOHANTY
116	CRLMC/3288/2022 2549/2022	KESHABA BEHERA-MP	HRUDANANDA MOHAPATRA
117	CRLMC/3291/2022 2550/2022	KRUSHNA CHANDRA DAS-MP	HRUDANANDA MOHAPATRA
118	CRLMC/3293/2022 2551/2022	SURYAMANI MARTHA-MP	MANMAYA KUMAR DASH
119	CRLMC/3294/2022 3442/2022	KHITINDRA KUMAR DUTTA-MP	DWARIKA PRASAD MOHANTY
120	WA/1366/2022 3443/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
	WA/1439/2022		

121	3444/2022 WA/1439/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
122	3445/2022 WA/1439/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
123	3446/2022 WA/1440/2022	STATE OF ODISHA-MP	RAJESH KUMAR TRIPATHY, A.S.C.
124	3447/2022 WA/1440/2022	STATE OF ODISHA-MP	RAJESH KUMAR TRIPATHY, A.S.C.
125	3448/2022 WA/1440/2022	STATE OF ODISHA-MP	RAJESH KUMAR TRIPATHY, A.S.C.
126	3449/2022 WA/1441/2022	ODISHA STATE CIVIL SUPPLY CORPORATION LTD.-MP	BIBUDHENDRA DASH
127	3450/2022 WA/507/2017	M/S.TARINI CONTINENTAL-MP	M/S.SIDHARTHA RAY
128	3451/2022 WA/1442/2022	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
129	3452/2022 WA/1442/2022	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
130	3453/2022 WA/1443/2022	PRASANTA KUMAR BEHERA-MP	ADV.
131	14912/2022 WP(C)/29003/2022	CHINMAYA BEHERA-MP	DURGESH NARAYAN RATH
132	14913/2022 WP(C)/29006/2022	M/S VINCENT ELECTRONICS, SUNDARGARH-MP	BIBHU PRASAD DAS
133	14914/2022 WP(C)/29007/2022	MD. ARIF @ MOHHAMED ARIF-MP	GOKULANANDA SAHU
134	14915/2022 WP(C)/14245/2022	GOVERNING BODY OF PATTAMUNDAI COLLEGE-MP	SHAMBHU CHARAN NATH SHARMA
135	14916/2022 WP(C)/35783/2021	PUNJAB NATIONAL BANK,BBSR-MP	ANJAN KUMAR BISWAL
136	14917/2022 WP(C)/29009/2022	ABUL PRADHAN-MP	TRILOCHAN NANDA
137	14918/2022 WP(C)/29010/2022	PARSHURAM ROUT-MP	ARUN KUMAR ACHARYA
138	14919/2022 WP(C)/20042/2022	SURYA NARAYAN PATTANAYAK-MP	
139	14920/2022 WP(C)/29018/2022	PRACHETA KUMAR MISHRA-MP	AGASTI KANUNGO
140	14921/2022 WP(C)/20577/2017	SASMITA KU.PADHI-MP	M/S.S.DAS
141	14922/2022 WP(C)/20575/2017	NARASINGH PATRA-MP	M/S.S.DAS
142	14923/2022 WP(C)/20423/2017	BHAGYADHAR SAMAL-MP	M/S.S.DAS
143	14924/2022 WP(C)/20422/2017	SUKANTILATA BEHERA-MP	M/S.S.DAS
144	14925/2022 WP(C)/20579/2017	BIBHUTI PR.PANDA-MP	M/S.S.DAS
145	14926/2022 WP(C)/20578/2017	AMRIT LAKRA-MP	M/S.S.DAS
146	14927/2022 WP(C)/20580/2017	RAJENDRA KU.PATRA-MP	M/S.S.DAS
147	14928/2022 WP(C)/29026/2022	MANOJ KUMAR BEURA-MP	KRISHNA CHANDRA SAHU
148	14929/2022 WP(C)/20581/2017	PRANAB KISHORE PATTNAIK-MP	M/S.S.DAS
149	14930/2022 WP(C)/24149/2021	KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY (KIMET) CHHENDIPADA,-MP	
150	14931/2022 WP(C)/6063/2022	SAUMYA RANJAN PANDIT-MP	
151	14932/2022 WP(C)/28874/2022	M/S MAA TARA TARINI POULTRY, GANJAM-MP	DEEPALI MAHAPATRA
152	14933/2022	M/S.JAY JAGANNATH TR-MP	

153	WP(C)/22404/2012 14934/2022	SUSANTA KUMAR SETHI-MP	PRAFULLA CHANDRA ACHARYA
154	WP(C)/29043/2022 14935/2022	DUSHASAN NANDA-MP	AKSHAYA KUMAR PANDEY
155	WP(C)/29048/2022 14936/2022	LOHIT KUMAR MANGARAJ-MP	MANOJ VERMA
156	WP(C)/29050/2022 14937/2022	MAHATAB HATA COMMITTEE, BBSR-MP	KSHIROD KUMAR ROUT
157	WP(C)/29054/2022 14938/2022	DILLIP KUMAR DIGAL-MP	RABINDRA KUMAR PATNAIK
158	WP(C)/29056/2022 14939/2022	ARUNA KUMAR SAMAL-MP	SAMEER KUMAR DAS
159	WP(C)/29061/2022 14940/2022	TRIDENT GALAXY RESIDENT WELFARE ASSOCIATION-MP	MOHIT AGARWAL
160	WP(C)/29065/2022 14941/2022	PRASANTA LENKA-MP	DEEPAK KUMAR PANI
161	WP(C)/29067/2022 14942/2022	M/S MAA BASULI HIGHER SEC. SCHOOL, THAKURMUNDA-MP	DEEPAK KUMAR PANI
162	WP(C)/29069/2022 14943/2022	M/S.HOTEL SAGAR, CUTTACK-MP	SARAT KUMAR BEHERA
163	WP(C)/14216/2022 14944/2022	RANJIT MOHAPATRA-MP	ACHYUTANANDA PATTANAIK
164	WP(C)/29072/2022 14945/2022	MANOJ KUMAR KHATUA-MP	GOPAL CHANDRA MOHANTY
165	WP(C)/29071/2022 14946/2022	GEETIKA MOHANTY-MP	SIDHESWAR MALLIK
166	WP(C)/1493/2018 14947/2022	AJAY K.NAYAK-MP	M/S.SISIR K.PUROHIT
167	WP(C)/410/2014 14948/2022	KAPIKETAN RANA-MP	TIRTH KUMAR SAHU
168	WP(C)/29073/2022 14949/2022	MOHAMMED ASIF-MP	SANJIB MOHANTY
169	WP(C)/29075/2022 14950/2022	SUBHASHMITA KHATUA-MP	ASHOK KUMAR DASH
170	WP(C)/29081/2022 14951/2022	SOURAV SEKHAR BEHERA-MP	
171	WP(C)/29055/2022 14952/2022	SOURAV SEKHAR BEHERA-MP	
172	WP(C)/29055/2022 14953/2022	GENERAL MANAGER,EAST COAST RAILWAY-MP	M/S.ANINDYA KUMAR MISHRA
173	WP(C)/18043/2018 14954/2022	AJIT KUMAR KAR CHOUDHURY-MP	M/S.SHASHI BHUSAN JENA
174	WP(C)/12371/2015 14955/2022	KAMALA KANTA ROUT-MP	M/S.SIDHESWAR MOHANTY
175	WP(C)/8668/2012 14956/2022	ALDRIN ANTHONY DUNG DUNG-MP	MOHENDRA KUMAR MOHAPATRO
176	WP(C)/29089/2022 14957/2022	M/S. STEEL AUTHORITY OF INDIA LTD.,-MP	DURGA PRASAD NANDA
177	WP(C)/29176/2020 14958/2022	M/S UNITED SPRITS LTD., BENGALURU-MP	SWARUP RANJAN GINGHSAMANT
178	WP(C)/29094/2022 14959/2022	SUSAMA BEHERA-MP	HEMANT KUMAR MUND
179	WP(C)/29097/2022 14960/2022	BHANJA KISHORE PATTNAIK-MP	ALEKHA CHANDRA MOHANTY
180	WP(C)/28792/2022 14961/2022	PRUTHYURAJ SAHOO-MP	BISHNU PRASAD PRADHAN
181	WP(C)/10782/2022 14962/2022	SURESH KUMAR DASH-MP	SHASHI BHUSAN JENA
182	WP(C)/29113/2022 14963/2022	RAJESH AGARWAL-MP	
183	WP(C)/13825/2015 14964/2022	SUDHIR KUMAR MOHAPATRA-MP	AMITAV TRIPATHY
	WP(C)/29137/2022		

184	14965/2022 WP(C)/29146/2022	CHANDRAMANI BEHERA-MP	TRILOCHAN DASH
185	14966/2022 WP(C)/29147/2022	SNIGDHA DASH-MP	G.K.NANDA
186	14967/2022 WP(C)/29148/2022	RASMITA GARNAIK-MP	LAXMIKANTA MOHANTY
187	14968/2022 WP(C)/29148/2022	RASMITA GARNAIK-MP	LAXMIKANTA MOHANTY
188	14969/2022 WP(C)/29149/2022	JAYASHREE JENA-MP	INDRAMANI SAHU
189	14970/2022 WP(C)/29150/2022	MAA BUDHIMA SELF HELP GROUP, KHURDA-MP	ARUN KUMAR BUDHIA
190	14971/2022 WP(C)/29151/2022	SUBHASHREE SUBHASHMITA SUBUDHI-MP	INDRAMANI SAHU
191	14972/2022 WP(C)/29153/2022	ASHOK KUMAR MOHANTY-MP	SASWATI MOHAPATRA
192	14973/2022 WP(C)/29156/2022	PITAMBAR NAIK-MP	SASWATI MOHAPATRA
193	14974/2022 WP(C)/29162/2022	BINAPANI NAYAK-MP	BINAYA KUMAR MOHANTY
194	14975/2022 WP(C)/29170/2022	MINATI ROUT-MP	BINAYA KUMAR MOHANTY
195	14976/2022 WP(C)/29171/2022	DEBANANDA SWAIN-MP	AMIT PRASAD BOSE
196	14977/2022 WP(C)/29173/2022	PRAVASINI PANDA-MP	PRAVAT KUMAR NAYAK
197	14978/2022 WP(C)/29176/2022	M/S GREEN ENERGY RESOURCES, SAMBALPUR-MP	LALIT KUMAR MAHARANA